



B.RAJASEKHAR
REGISTRAR (I.T.-cum-
Central Project Coordinator)

HYDERABAD,
DT:26/10/2018.

ROC.NO.518/2017-CPS

To
All the Unit Heads,

Sir/Madam,

Sub: Computer Section - e-Courts Project – Request to take steps to create awareness programs on e-Courts Services among the Lawyers and general public - Regarding.

I invite your attention to the subject cited.

As you are aware, after the advent of Computerization of the Subordinate Courts under the e-Courts project, many citizen centric services are being offered through the National Core CIS 3.0 version software and through the District Court websites and National Judicial Data Grid, on the following websites.

1. http://ecourts.gov.in/ecourts_home (*e-Courts website*)
2. <https://districts.ecourts.gov.in/index.php> (*District Courts of India*)
3. http://njdg.ecourts.gov.in/njdg_public/index.php
(*National Judicial Data Grid*)
4. https://services.ecourts.gov.in/ecourtindia_v5.1 (*District Courts Services*)

As per the directions of the Hon'ble e-Committee, Supreme Court of India and Hon'ble Computer Committee of the High Court, you are requested to take steps for creating awareness among the litigants, lawyers and all other stakeholders, with regard to the following Citizen centric services being provided by the Courts under the e-Courts project.

1. Case Status through e-Courts website.
2. Case Status through Mobile Application.
3. Causelist through e-Courts website
4. Causelist through Mobile Application.
5. Emails are being sent to Parties Advocates and Police Station.
6. No. of Cases decided Statistics available in e-Courts website.
7. No. of Cases filed statistics available in e-Courts website.
8. No. of Cases registered statistics available in e-Courts website.
9. Judgement /Court Orders available in e-Courts website.
10. Judgement /Court Orders accessed through Mobile Application.
11. SMS sent to Advocates and Litigants.
12. Updating Current case status in Mobile application.

I request you to instruct all the Judicial Officers in your Unit to see that data entry is made of the Mobile numbers and email IDs of the Advocates, Litigants and other Departments in the NC CIS 3.0 software to avail the Services which are being offered under e-Courts project.

I am to further inform that as approved by Hon'ble e-Committee, the Department of Justice is in the process of dispatching publicity posters of e-Courts to various District courts. In this regard, you are requested to take steps accordingly for wide publicity.

This may be treated as Most Urgent & Important.

Yours faithfully,



REGISTRAR
(I.T.-cum-Central Project Coordinator)

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DISTRICT JUDGE
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DISNO-6005
30/10/18